Sr. No. 02 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP (Crl) No. 59-A/2020

Mohammad Arif Mir

.... Petitioner(s)

Through:- Mr. Wajid Mohammad Haseeb, Advocate

V/s

Union Territory of J&K & another

.....Respondent(s)

Through:-

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Admit.

Notice.

Counter affidavit be filed within a period of four weeks.

AMMU

List on 30.06.2020.

Registry to serve notice to the respondents as well as Mr. B. A. Dar, learned Sr. AAG, through e-mail. Copy of the petition be also provided to

them through the same mode.

(Sindhu Sharma) Judge

SRINAGAR 28.05.2020 Ram Murti